

ITEM NO.26

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014
MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)
VERSUS

BABUA KOERI AND ORS Respondent(s)
(with appln. (s) for exemption from filing O.T. and substitution)
Date : 22/11/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s)

Mr. Rajeev Singh, Adv.

Ms. Asha Gopalan Nair, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner shall file the spare copy of the
petition within two weeks, whereafter notice shall be issued to the
lrs. of deceased respondent No.11 with utmost dispatch.
List the matter again on 06.01.2017.

(M V RAMESH)
Registrar

SB